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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

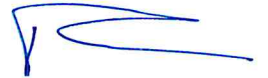
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

CORAM: SHRI K. ANANTHA PADMANABHA SWAMY, JUDICIAL MEMBER

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/(IB)/2017
NAME OF THE PETITIONER(S) : MSC MEDITERRANEAN SHIPPING CO
NAME OF THE RESPONDENT(S) : OREN HYDROCARBONS PVT LTD
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B Balachander For
M/s U. Rajasekaran



Mr. Satish Parasaran,
for M/s. R. Panthasanthay

Respondent



ORDER

Shri B Balachander, counsel for petitioner present. Shri Satish Parasaran, counsel for respondents present. Counsel for the respondents submitted that Hon'ble High Court of Madras has passed an interim stay in Appln No.2515/2007 in CS No.319/2017 in connection with this matter and that stay is in existence. Meanwhile, counsel for the petitioner is directed to file affidavit and bank statement u/s 9(3)(b) & (c) of 2016. Time extended at request of respondents for reply. Put up on 10.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)